

FORM NO. 90

Form for intimating non-availability of information under section 258(2)(a) of the Act.

DIN

To

Office of the
Date

With reference to your application dated _____ under section 258(2)(a) of the Act, requesting for information relating to _____ in respect of the tax year _____, it is informed that the said information is not available/no assessment* for the aforesaid tax year has been made in his/her/its* case.

.....

Signature

Name

Designation of the authority

Notes:

1. *Delete inapplicable words.
2. Some of the Information in the form would be pre-filled to the extent possible.